

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1579**

**TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 21, 1945  
(SAKA)**

**NEW DRONE POLICY**

**†1579. DR. SANJAY JAISWAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to formulate a new drone policy with several restrictions and compulsory registration for all Unmanned Aerial Vehicles (UAVs) in the country;**

**(b) if so, the details thereof and if not, the reasons therefor;**

**(c) whether it is likely to curb cross-border delivery of weapons and drugs prevalent in the bordering States; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): Directorate General of Civil Aviation, Ministry of Civil Aviation regulate the operation of Unmanned Aerial Vehicles (UAVs) in the country. Drone Rules, 2021 have been notified by Ministry of Civil Aviation to regulate the use of Unmanned Aerial Vehicles. These Rules provide that no person shall operate an Unmanned Aerial Vehicle without registering it on the Digital Sky platform and obtaining a unique identification number, unless exempted under these Rules. These Rules also prohibit carriage of any arms, ammunition, dangerous goods etc. in the Unmanned Aerial Vehicles.**